GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

LOK SABHA UNSTARRED QUESTION NO. 489 TO BE ANSWERED ON 23.07.2025

UNUTILISED MPLADS FUNDS

489. SHRI VARUN CHAUDHRY:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government has released Members of Parliament Local Area Development Scheme (MPLADS) funds of the Members of Parliament from Haryana State for 17th Lok Sabha;
- (b) if so, the details thereof including pendency if any, Lok Sabha Constituency-wise; and
- (c) the details of time frame by which the unutilised and unreleased funds will be allocated to the Members of Parliament from Haryana State of 18th Lok Sabha?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (RAO INDERJIT SINGH)

(a) & (b) The Ministry has fully released MPLADS funds of Members of Parliament from all the Lok Sabha Constituencies of Haryana State except Ambala for 17th Lok Sabha. The entitlement for the year 2022-23 against the 17th Lok Sabha MP from Ambala constituency could not be released due to non-submission of requisite documents from the Nodal District as per the MPLADS Guidelines. The details are enclosed in Annexure.

(c) The process of transferring uncommitted balances to the account of the sitting Member of Parliament (MP) of the 18th Lok Sabha on the e-SAKSHI portal is governed by the provisions outlined in para 10.5.1 of the MPLADS guidelines. This transfer is subject to the submission of a No Objection Certificate (NOC) from the concerned Nodal District Authority.

{Annexure referred to in part (a) & (b) of the reply to Lok Sabha Unstarred Question No. 489 for answer on 23.07.2025}

MPLADS fund entitlement and release status for the Lok Sabha Constituencies in Haryana for the 17th Lok Sabha

SI.No	Constituency	Entitlement (Rs.Crore)	Fund release (Rs.Crore)	Pending for release (Rs.crore)
1	Rohtak	17.00	17.00	-
2	Faridabad	17.00	17.00	-
3	Karnal	17.00	17.00	-
4	Hisar	17.00	17.00	-
5	Gurgaon	17.00	17.00	-
6	Kurukshetra	17.00	17.00	-
7	Sonipat	17.00	17.00	-
8	Sirsa(SC)	17.00	17.00	-
9	Bhiwani-Mahendragarh	17.00	17.00	-
10	Ambala(SC)	12.00	7.00	5.00

Note 1: The Hon'ble MP representing Ambala Constituency in 17th Lok Sabha expired on 18th May 2023. The entitlement for the year 2023-24 is not applicable as per Para 10.4.3 of MPLADS Guidelines

Note 2: Rs.5.00 crore for the year 2022-23 could not be released due to non-receipt of requisite documents from the Nodal District as per the MPLADS Guidelines
